Annexure-4

Name of the Corporate Debtor: SRS Real Estate Ltd.; Date of commencement of CIRP: 22.12.2022; List as on 12.01.2024

List of operational creditors

Sl No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	B.L.Goel & Co.	06.01.2023	558,132,023.00	173,349,089.00	Operational	-	No	0	-	-	384,782,934.00	-	
2	SEBI	11.01.2023	208,000.00	208,000.00	Operational	-	No	0	-	-	0	-	
		Total	**558,340,023.00**	**173,557,089.00**									